

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DHARTI PROTEINS LIMITED MANUFACTURING PLANT OF COTTON OIL SEED
HAVING MAJOR BUSINESS AT HARIJ GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DHARTI PROTEINS LIMITED L67120GJ1994PLC022199 AAACD6594P
2.	Address of the registered office	203-Abhijeet 1, Mithakhali Six Road, Ellis Bridge, Ahmedabad, Ahmedabad city, Gujarat, India, 380006
3.	URL of website	Not Available
4.	Details of place where a majority of fixed assets are located	Situated at Survey No. 688 / P-2 Paiki, Kukrana Road, Harij, Dist – Patan, Gujarat
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	NA (CD is not a going concern)
7.	Number of employees/ workmen	ZERO (CD is not a going concern)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at dharatiibc2024@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available details can be sought by sending a request to Resolution Professional at dharatiibc2024@gmail.com
10.	Last date for receipt of expression of interest	28-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	06-08-24
12.	Last date for submission of objections to the provisional list	11-08-24
13.	Date of issue of final list of prospective resolution applicants	20-08-24
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11-08-2024

15.	Lastdate for submission of resolution plans	10-09-2024
16.	Process email id to submit Expression of Interest	dharatiibc2024@gmail.com

Signature

Resolution Professional

Dharti Proteins Limited

IBBI/IPA-002/IP-N00487/2017-2018/11449

AFA Certificate NO.AA2/11449/02/061124/202968AFA

Valid Up to: 06-Nov-24

306, Gala Mart Nr Sobo Centre,
Above Sbi/Union Bank/, South Bopal,
Ahemdabad-380058, Gujarat

Date: 13.07.2024

Place: Ahmedabad

SETCO
Automotive Ltd.
Corporate Identity Number: L35999GJ1982PLC005203
Regd. Office: Baroda - Godhra Highway, Kalo, District Panchmahal,
Pin Code - 389 330, Gujarat | Tel: 02676 - 270600, Fax: 02676 - 235524
Website: www.setcoauto.com | Email: investor.relations@setcoauto.com

Extract of Consolidated Audited Financial Results for the Quarter and Year ended March 31, 2024

Sr.	Particulars	Quarter Ended			Year Ended		
		31-Mar-24	31-Dec-23	31-Mar-23	31-Mar-24	31-Mar-23	31-Mar-23
		(Audited)	(Unaudited)	(Audited)	(Audited)	(Audited)	(Audited)
1	Total income from operations	17,378	16,505	16,036	62,973	54,557	
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(3,223)	(2,937)	(2,963)	(13,917)	(14,842)	
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(3,443)	(2,937)	(4,066)	(14,137)	(16,115)	
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(2,829)	(2,937)	(7,186)	(13,514)	(19,226)	
5	Total Comprehensive Income for the period (Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(2,849)	(2,985)	(7,359)	(13,568)	(19,038)	
6	Paid-up Equity Share Capital (F.V. of ₹ 2/- each)	2,675	2,675	2,675	2,675	2,675	
7	Other Equity	-	-	-	(59,320)	(45,747)	
8	Earnings Per Share (F.V. of ₹ 2/- each)						
	Basic	(1.76)	(1.81)	(4.31)	(8.42)	(11.40)	
	Diluted	(1.76)	(1.81)	(4.31)	(8.42)	(11.40)	

NOTES:
The key Standalone financial information of the Company is as under:

Sr.	Particulars	Quarter Ended			Year Ended		
		31-Mar-24	31-Dec-23	31-Mar-23	31-Mar-24	31-Mar-23	31-Mar-23
		(Audited)	(Unaudited)	(Audited)	(Audited)	(Audited)	(Audited)
1	Total income from operations	29	29	74	115	114	
2	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(9)	51	203	20	146	
3	Net Profit / (Loss) for the period after tax	(9)	51	(824)	20	(881)	

NOTES:
1) The Financial Results for the quarter and year ended March 31, 2024 were reviewed by the Audit Committee and approved by the Board of Directors of the Company in their respective meetings held on July 12, 2024.
2) The above is an extract of the detailed format of financial results for the quarter and year ended March 31, 2024 filed with the Stock Exchange under regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The detailed format of the financial results for the quarter and year ended March 31, 2024 are available on the company's website (www.setcoauto.com) and Stock Exchange website (www.bseindia.com & www.nseindia.com).
3) Previous period figures have been regrouped/rearranged wherever considered necessary.

For and on behalf of the Board
Sd/-
Udit Shekh
Vice Chairman
DIN: 00187221
Place: Mumbai
Date: July 12, 2024

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DHARTI PROTEINS LIMITED MANUFACTURING PLANT OF COTTON OIL SEED HAVING MAJOR BUSINESS AT HARIJ GUJARAT
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	DHARTI PROTEINS LIMITED PAN: AAACD6594P CIN: L67120GJ1994PLC022199
2. Address of the registered office	203-Abhijeet 1, Milhakhal Six Road, Ellis Bridge, Ahmedabad, Gujarat-380006
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Situated at Survey No. 688 / P-2 Paiki, Kukrana Road, Harij, Dist - Patan, Gujarat
5. Installed capacity of main products/ services	Not Applicable
6. Quantity & value of main products/ services sold in last financial year	NA (CD is not a going concern)
7. Number of employees/ workmen	ZERO/CD is not a going concern
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available details can be sought by sending a request to Resolution Professional at dhartiibc2024@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available details can be sought by sending a request to Resolution Professional at dhartiibc2024@gmail.com
10. Last date for receipt of expression of interest	28-07-2024
11. Date of issue of provisional list of prospective resolution applicants	06-08-2024
12. Last date for submission of objections to provisional list	11-08-2024
13. Date of issue of final list of prospective resolution applicants	20-08-2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	11-08-2024
15. Last date for submission of resolution plans	10-09-2024
16. Process email id to submit EOI	dhartiibc2024@gmail.com

Sd/-
Manish Santosh Buchasia
Resolution Professional for Dharti Proteins Limited
Regn. No. - IBBI/PA-02/JP-ND04572017-2018/11449
Date: 13.07.2024 Address: 306, Gala Mart Nr Sobo Centre, Above Sbi/Union Bank, South Bopal, Ahmedabad-380058, Gujarat
Place: Ahmedabad

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
EMA ELECTRIC LIGHTING PRODUCTS INDIA PVT. LTD

RELEVANT PARTICULARS

1. Name of corporate debtor	CEMA Electric Lighting Products India Private Limited
2. Date of incorporation of corporate debtor	04.01.2007
3. Authority under which corporate debtor is incorporated / registered	ROC-Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31501TN2007PTC061950
5. Address of the registered office and principal office (if any) of corporate debtor	No.5, Nehru Nagar Second Street Adyar, Chennai, Chennai, Tamil Nadu, India, 600020
6. Insolvency commencement date in respect of corporate debtor	09.07.2024 (Order copy was downloaded by Interim Resolution Professional from the portal of NCLT on 11.07.2024)
7. Estimated date of closure of insolvency resolution process	(05.01.2025) (180 days from the CIRP commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name of IRP: Sushil Kumar Singh Reg. No.: IBBI/PA-001/JP-P-01655/2019 -2020/12536
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: C-10, LGF, Lajpat Nagar-III, New Delhi- 110024. E-mail: ip.sksinghal66@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: C-10, LGF, Lajpat Nagar-III, New Delhi- 110024. E-mail: cema.cirp@gmail.com
11. Last date for submission of claims	25-07-2024
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class. (Three names for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) N.A.

Note is hereby given that Hon'ble National Company Law Tribunal, Chennai Bench has ordered commencement of a Corporate Insolvency Resolution Process of M/s CEMA Electric Lighting Products India Private Limited on 09.07.2024 (Order copy was downloaded by Interim Resolution Professional from the portal of NCLT on 11.07.2024). Creditors of M/s CEMA Electric Lighting Products India Private Limited, are hereby notified to submit their claims with proof on or before 25.07.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10. Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sushil Kumar Singh
IBBI Reg. No IBBI/PA-001/JP-P-01655/2019 -2020/12536
Interim Resolution Professional in the matter of M/s CEMA Electric Lighting Products India Private Limited C-10, Lower Ground Floor, Lajpat Nagar-III, Delhi - 110024
Email id: ip.sksinghal66@gmail.com, cema.cirp@gmail.com
AFA Valid upto: 14.12.2024, Mobile No. +91 701192699

Date: 12.07.2024
Place: New Delhi

Bank of Baroda
Zonal Stressed Asset Recovery Branch
Recovery Branch: Meher Chamber, Ground floor, Dr. Sunderlal Behl Marg, Ballard Estate, Mumbai-400001, Phone: 022-43683807, 43683808, Fax: 022-43683802
Email: arbbomb@bankofbaroda.co.in

Addendum to sale notice
With reference to Auction sale notice dated 31.05.2024 (Published on 01.06.24) for sale of Leasehold property being land and building situated at Plot No 912 & 912A Jhagdia Industrial estate, Gujarat, in account M/s BEC Fertilizers Ltd., wherein auction was scheduled on 25.06.2024. The said auction was put on hold in compliance of orders of Hon'ble DRT dated 25.06.2024. Now the said auction will be conducted on 15.07.2024. All other terms and conditions of auction notice remains same.

Sd/-
Date: 12.07.2024
Place: Mumbai
Authorised Officer
Bank of Baroda

MUTHOOT HOUSING FINANCE COMPANY LIMITED
Registered Office: TC No.14/20747, Muthoot Centre, Punnen Road, Thiruvananthapuram - 695 034, CIN No - U65922KL2010PLC025624, Corporate Office: 12A/01, 13th floor, Parinee Crescendo, Plot No. C38 & C39, Bandra Kurla Complex-C block (East), Mumbai-400051

CORRIDOR
PUBLIC NOTICE - AUCTION CUM SALE OF PROPERTY, Sale Of Immovable Assets Under Securitization And Reconstruction Of Financial Assets & Enforcement Of Security Interest Act, 2002 was published by MUTHOOT HOUSING FINANCE COMPANY LIMITED in the newspaper i.e., Financial Express English & Gujarati - Gujarat edition on 11/07/2024. 1. LAN No.: 16100085590, 1. Hardik Vitthalbhai Rakholiya, 2. Sharnub Vitthalbhai Rakholiya, 2. LAN No.: 16100011741, 1. Rajkumar Rajendra Singh, 2. Pojidevi Rajkumar Singh, 3. LAN No.: 16100074333, 1. Rajesh Shesh Rao Handage, 2. Sunanda Rajesh Handage, 4. LAN No.: 16100072688, 1. Mahaveer Shamsershingh Singh, 5. LAN No.: 16100086978, 1. Virendra Dahyabhai Solanki, 2. Ritaben Virendrabhai Solanki, 6. LAN No.: 16100077965, 1. Vinodkumar Prakash Soni, 2. Prakash Kundan Mal Soni, 3. Radha Prakashkumar Soni, 7. LAN No.: 11137085607, 1. Santoshkumar Shatrudhna Singh, 2. Mamtadevi Santoshkumar, 3. Amarendra Balarambhai Singh (Guarantor) wherein the Auction Date & Last date for Submission of Bid to be read as Auction Date: 26-July-2024 10:00 AM to 03:00 PM & Last date for Submission of Bid: 25-July-2024 instead of: Auction Date: 31-July-2024 10:00 AM to 03:00 PM & Last date for Submission of Bid: 30-July-2024
Other content of Notice will remain same.

Sd/- Authorised Officer

homefirst
We'll take you home

Home First Finance Company India Limited
CIN: L65990MH2010PLC240703,
Website: homefirstindia.com Phone No.: 180030008425 Email ID: loanfirst@homefirstindia.com

APPENDIX- IV-A [See proviso to rule 8 (6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the Borrower (s) and Co-Borrower (s) as per column (ii) that the below described immovable properties as per column (iii) mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Home First Finance Company India Limited for realization of its dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(12) of the said Act proposes to realize dues by sale of the said properties and it will be sold on "As is where is", "As is what is", and "Whatever there is" as described hereunder. The auction will be conducted "On Line", for the recovery of amount due from Borrower (s) and Co-Borrower (s) as per column (i), due to Home First Finance Company India Limited.

S. No.	Name Borrower (s) and Co-Borrower (s)	PROPERTY ADDRESS	Date of Demand Notice	Demand Notice Amount	Date of Possession	Reserve Price	EMD Amount	Date and Time of Auction	Last Date & Time of Submission Of Emd & Documents	Number of Authorised officer	Statutory Sale Notice Under The Sarfaesi Act, 2002
1.	KANCHANBEN RAMOLIYA, YOGESHBHAI, RAMESHBHAI, RAMOLIYA, NARESH PRAGJIBHAI, RAMOLIYA	Flat no -501, Block no -K, Hari Krushna Residency, Block no 338, Umra Village, Near Railway Crossing, Olpad, Surat-3944110	05-05-2024	11,05,946	09-07-2024	6,44,000	64,400	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8000073408	30 days
2.	Anjali Sumeet Gayakwad, Sumeet Sayaji Gayakwad	Flat no -105, Kalika Palace, Samrat Green City, Plot no :- 26, 27, 28, 29 of Block - 112, Moje Kadoara, Palsana, Surat - 394327	05-05-2024	3,36,212	09-07-2024	2,09,000	20,900	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8238994548	30 days
3.	Sarita Chauhan, Dilipkumar Chauhan	Plot no-12, Aradhana Sky Park Part - 2, Block No-350, Opp. Kejriwal Geotech Pvt. Ltd., Mr. Dastan Village, Kareli, Surat, Gujarat, 394130	05-05-2024	6,73,802	09-07-2024	8,09,000	80,900	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	6355473128	30 days
4.	Geetaben Dayaram Mourya, Dayaram Hiralal Maurya	Flat no -311, Block no -C, Sai Siddhi Residency, Plot no 37, 38, 39, 40 Near Sai residency, Kadoara-Bardoli road, Surat, Gujarat, 394327	05-05-2024	5,63,487	09-07-2024	5,05,000	50,500	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8238994548	30 days
5.	Gulashan Ara- Tahir Md, Shahid Mo. Alam	Flat no -G1, Block no -B, Malahalaxmi Residency, Revenue survey number 525 block no 526 paiki 1 Plot no 11 to 16, Surat, Gujarat, 394315	05-05-2024	4,13,804	09-07-2024	5,55,883	55,588	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8160788580	30 days
6.	Atulkumar Thacker, Bhavanaben Thakkar	Row house no-59, Odhav Green, Survey No 337/Paiki 1, Nr. Kndla Airport, Guru Gobindsingh Nagar, Varsamedi Anjar, Anjar, Gujarat, 370110	05-05-2024	9,00,036	09-07-2024	12,04,000	1,20,400	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	9265389289	30 days
7.	Rajkumar Maurye Mansingh Maurye, Pooja Maurya	Flat no -407, Block no -B, Vrundavan Palace, R.S No 71, Block no 91 Plot no 69 to 72 Bansi Park Opp Sahiba Mill Jolva Bardoli Road Bagumara Ta Palsana, Surat, Gujarat, 394305	05-05-2024	7,36,600	09-07-2024	4,29,000	42,900	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	6355473128	30 days
8.	Dhamesh Devshibhai Motisariya-	Flat no -503, Building no-B-2, Bhaktidhara Residency, Sayan Gothan Road opp Om Palace Nr Nutan Cinema Sayan Surat, Gujarat, 394130	05-05-2024	3,80,928	09-07-2024	3,30,000	33,000	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8000073408	30 days
9.	Singh Shailendra, Pushpa Singh,	Flat -211, Vaibhav Laxmi Residency- Bhopal Dalchand Dhalawat, Plot No. 113 to 116 Shivam residency, Behind Sai residency, Block No. - 104, 105, Kadoara, Surat, Gujarat, 394327	05-05-2024	6,39,963	09-07-2024	5,75,100	57,510	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8160788580	30 days
10.	Prasad Ashok Rakatu, Kushwaha Sarodevi Ashok Prasad,	Row house-89, Atodara, Maruti Residency, Behind Swarg Residency, Nr. Atodara Chowkadi, Sayan - Olpad Road, Atodara, Surat, Gujarat, 394540	05-05-2024	16,09,025	09-07-2024	16,59,000	1,65,900	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	6355473128	30 days
11.	Purbhya Harishbhai, Purbhya Jayaben, Purbhya Manish Harishbhai	Flat no. N/101, 1st floor, Swaminarayan Park 2, In front of Old Court, Infront of GEB, National Highway-8, Narol to Lambha Road, Narol, Ahmedabad, Gujarat, 382405	05-05-2024	23,71,364	09-07-2024	23,98,000	2,39,800	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	7878291661	30 days
12.	Rauta Rajiba, Raut Simia, Ranjita Rout	House -78, Ayodhya residency- Opp. Aradhana Ambey Valley, Beside Shree Villa Residency, Haldharu to Mota Road, Bardoli, Surat, Gujarat, 394305	05-05-2024	10,73,009	09-07-2024	9,29,000	92,900	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	7567777269	30 days
13.	Mansukh Pithabhai Chavda- Jagrutiben Mansukh Chavda,	Block No . J-12, Plot no. 26 & 27 P.Trilokhdham Society, near shiv park . pipli jetpar road, Morbi, Gujarat, 363642	05-05-2024	8,17,502	09-07-2024	7,34,000	73,400	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8866347262	30 days
14.	Devjibhai Jivanbhai Madhad- Vimalaben Devjibhai Madhad,	Block no. D1, Plot no 7P south side, Manasdharm-2 (D1-D3), RS no 8/1, Plot No 18 Paiki South Side & 19, Manasdharm-2, Nr Somnath Mahadev Temple, Off Jetpar Road, Morbi, Gujarat, 363642	05-05-2024	13,34,614	09-07-2024	10,52,000	1,05,200	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8866347262	30 days
15.	Rajkumar Yadav, Susila Yadav,	Plot no-57, Block no 84, Krishna Residency, Kareli Gam, Near Gangadhara Railway Station, Moje: Kareli, Tal: Palsana, Surat, Gujarat, 394310	05-05-2024	9,80,767	09-07-2024	9,01,000	90,100	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8238994548	30 days
16.	Gariya Prakashbhai Revabhai, Gariya Rohitbhai Revabhai, Gariya Revabhai Khodabhai, Gariya Kajalben Prakashbhai,	Plot No.07, Plot No.24/Paiki, Dudhrej R.S. No.533/Paiki, Raj Rajeshwari Society, Dalimil Area, Khamisana Road, At.Surendranagar, Tal.Wadhwan, Dist.Surendranagar, Gujarat, 363001	05-05-2024	14,02,730	09-07-2024	17,05,000	1,70,500	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	9825146123	30 days
17.	Rameshbhai Vaghela, Geetaben Vaghela, Bharatbhai Vaghela, Jasuben vaghela,	Plot 32 to 37, Rudra Bhoomi, Survey No : 60/P4, SP No : 32 To 37/8, Rudrabhumi Park, Opp. Bhagwati Residency, Off. Than Road, Nr. Sai Dham, Area : Rudrabhumi Park, Chotila, Dist : Surendranagar, Chotila, Gujarat, 363520	05-05-2024	10,95,002	09-07-2024	11,89,000	1,18,900	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	7819851296	30 days
18.	Solanki Sunil Dineshbhai, Solanki Jyotiben Dineshbhai, Dineshkumar Balubhai Solanki	House no -39, Shiv residency-kareli, Block no 139, R.S. No 183/1, Moje kareli, Sub District olpad, Surat, Gujarat, 394130	05-05-2024	11,58,722	09-07-2024	9,53,000	95,300	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	7016861913	30 days
19.	Dhamraj, Desh Rani,	Plot No -202, ARADHANA DREAM VIBHAG 2, R.S No 153/2, Block No 164, Opp jolva post office, Jolva, Palsana, Surat, Gujarat, 394310	05-05-2024	10,17,793	09-07-2024	9,52,000	95,200	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8238994548	30 days
20.	Hareshbhai Kanubhai Chunara, Laxmiben Harish Chunara	Plot no -98 Aradhana Sky Park Part - 2 (As Per Approved Plan Plot No. 96 Paikee Western Side Portion) Block No-350, Opp. Kejriwal Geotech Pvt. Ltd., Nr. Dastan Village, Kareli, Surat, Gujarat 394130	04-03-2024	9,57,370	08-05-2024	4,02,000	40,200	29-07-2024 (11am -2pm)	27-06-2024 (upto 5 pm)	8238994548	15 days
21.	Sanjaybhai Vasantbhai Pavar, Sapna Sanjay Pavar, Vasant Bhai Pavar	Flat-501, Block - B, Prince Residency, Plot No - 151 to 155, Shivam Residency, Block No 104+105p, Moje Kadoara, Surat, Gujarat- 394327	03-06-2023	9,08,526	10-08-2023	3,30,000	33,000	29-07-2024 (11am -2pm)	27-06-2024 (upto 5pm)	6355473128	15 days
22.	Mahesh Makwana, Sheetal Shaileshbhai Rathod,	Plot 7 & 8, Block C-3, RS No 164/1/p2/p2, Trilokhdham society near shiv park . pipli jetpar road Morbi Gujarat 363641	04-03-2024	12,64,619	10-07-2024	10,77,000	1,07,700	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	8866347262	30 days
23.	Satish Khare	Plot no -508, Block no -83/A, Radhika residency, Beside aarya residency, Kareli, Surat, Gujarat, 394310	03-01-2024	9,25,621	07-07-2024	8,72,000	87,200	13-08-2024 (11am -2pm)	11-08-2024 (upto 5 pm)	7878884274	30 days
24.	Ajaykumar Sen,	Shop no -3, Shiv Complex, Block no 569, Vinod Nagar Housing Society, Plot no 3A & 3B, Vill- Sayan, Ta- Olpad, Dist- Surat Gujarat-394130	04-03-2024	2,22,543	08-05-2024	2,10,000	21,000	29			